

Serial No. of Order	Date of Order	Order with Signature
9	15.10.93	<p>It was mentioned by Mr. Ashok Mishra, learned Standing Counsel in this case the applicant has since been accommodated as S.P.M., Raghunathpur, as per his own request having joined in the said office with effect from 22.6.1993. This ^{confirmed} which was also asserted by Mr. Bansidhar Guru, A.S.P., Cuttack, who was present in the court with relevant records.</p> <p>There is no appearance on the side of the applicant.</p> <p>In view of the facts stated above, there is no further ground for intervention in this case and the case stands disposed of accordingly.</p> <p>Send a copy of this order to the opposite parties.</p> <p style="text-align: right;"><i>S. (st)u</i> MEMBER (ADMN)</p>